

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Counsel for the Respondent (s) : Mr. Rutwik Panda &
Mr.B.K. Nayak for R-1
Mr.David A. for R-3

ORDER

Mr. Hasan Murtaza, learned advocate appearing for the appellant submits that the appeals against the true-up proceedings of the relevant year had been admitted in the Court No.I . Accordingly, he seeks for adjournment of the present appeals. Upon hearing, we grant adjournment to **29th November, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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